

Declaration of Assets and Liabilities

2025
Year 2020-21

So (Est)
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I, Pranlal Kumar, son/daughter/wife of Late Shri Sharan Prasad

aged 54 years, belonging to Assistant Section Officer
service and presently working as A.S.O. Bihar Legislative Assembly

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Madhuri Spouse Name(S)	Subham Dependant-1 Name	Satyam Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	18000/-	15000/-	5000/-	5000/-	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	80000/- S.B.I B.V.M	-	-	-	-
(iii)	Bonds, Debentures and Shares in companies	-	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L.I.C 18000/- Prem. yearly	-	-	-	-
(v)	Motor Vehicles (details of make, etc.)	-	-	-	-	-
(vi)	Jewellery (give details of weight and value)	Gold - 358gms	Gold - 608gms Silver - 300gms	-	-	-
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Pranlal Kumar

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	1 Acre	-	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Husein Village	-	-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(v)	Others (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31/01/2025
(a)	(i) Loans from Banks		RS. 650000/-
	(ii) Loans from financial institutions		Personal Loan HDFC
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	0XUPK5709E	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

✓ GPF/CPF/PRAN No. :-
 Gender :- (M/F)
 Date of Birth :- (DD/MM/YYYY)
 Class/Group :- (A/B/C)
 Cadre :-
 (Full Name e.g. B.A.S.-Bihar Administrative Service,
 B.S.S.- Bihar Secretariat Service etc.)
 Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Bhalla Kumar
 Name of Employee: Bhalla Kumar
 Place: Patna
 Designation: Assistant Section Officer
 Date: 13.02.2016
 Department: Bihar Vidhan Sabha

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Bhalla Kumar